

**IN THE NATIONAL COMPANY LAW TRIBUNAL: CHANDIGARH**  
***(through Hybrid Mode)***  
**COURT-I**

Item No. 110

IA No.1123/2024

In

CP(IB) No. 157/Chd/Hry/2021

**IN THE MATTER OF:**

SNJ Synthetics Ltd.

...Petitioner

Vs.

Pepsico India Holdings Pvt. Ltd.

...Respondent

**Under Section:** 9, IBC 2016, 60(5) IBC

Due to paucity of time, the matter could not be taken up today, hence the matter is adjourned to 11.07.2024.

06.05.2024

Pooja

Court Officer